

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 151 of 2015 & IA No. 250, 436 of 2015 & 55 of 2017

Dated: 27th March, 2017

In the matter of:

Bhrtiya Nabhkiya Vidyut Nigam Ltd.

... Appellant(s)

Vs.

Power Grid Corporation of India & Ors.

... Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **09.05.2017.**

For Court Master

suman